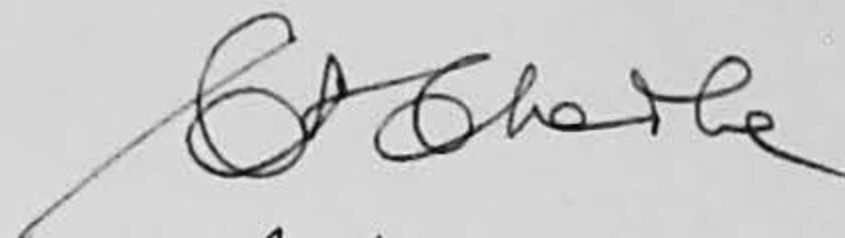


04.12-01 Hon. Mr. Justice R.R.K. Thiruvadi, VC
 Hon. Mr. C.S. Chakraborty, A.M.

List has been revised, none is present for the applicant. Sri Pankaj Shrivastava holding brief of Sri Satish Chaturvedi learned Counsel for the respondents is present. The OA is dismissed in default. No order as to costs.


 A.M.


 VC

lw/